

mind that Andaman and Nicobar are the islands where we have a very precious forest wealth. And if we use that precious forest wealth, out of that the development can take place. But if we destroy the precious forest wealth, the development cannot take place. Also we are providing other facilities such as fisheries and other things for the development of that area.

SHRI MANORANJAN BHAKTA : Just now what the Minister has said I also endorse that we are not in favour of destroying the forests. But if we deny the people residing there the basic facilities, then I do not think that maintenance of forest is for the benefit of the mankind. We have a programme to provide house-sites to the poorer sections of the people. But in certain areas, there is no revenue land available for house-sites. Some land has to be de-reserved for providing house-sites. If the Minister now says that those people are to be rehabilitated on the sea, that is just impossible. That is why, I am asking one question from the hon. Prime Minister that now in the country there are various programmes for desert development, drought prone area development, hill areas development, etc. Will the Prime Minister like to consider to have a special development programme of the island considering the need of the islanders and to see that the development is not hindered due to this policy ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : We are already considering this and it is under the process of being done.

SHRI SHANTARAM NAIK : It is true that environment has to be maintained and our forest wealth has also to be retained. But even in cases of irrigation projects where they have to cut forests but greenery is created after the project is implemented, your Ministry is objecting to cut such forests. Will you review this policy as far as at least irrigation projects are concerned ? This is happening in Goa.

MR. SPEAKER : This does not relate to this question.

SHRI SHIVRAJ V. PATIL : The policy of the Government of India is very clear. We do realise that the forests have to be there as well as irrigation projects have to be

constructed. The policy enunciated by the Government is that if irrigation projects have to be constructed, the same number of trees or a little larger number of trees have to be planted by the Government in some areas which are adjacent or some areas which are available. The view taken is that we have to protect the forests. Otherwise, if we do not have the forests, even if we construct the dam there would not be rainfall and there would not be water in the tank also. And that will not be available for irrigation purposes. Ultimately it is necessary to get the rain. We have to keep this fact in mind.

Bhagwanpur Nandigram Drainage Scheme

***522. DR. PHULRENU GUHA :** Will the Minister of PLANNING be pleased to state :

(a) whether Planning Commission has sought certain clarification regarding Bhagwanpur Nandigram Drainage Scheme in Midnapur District from West Bengal Government;

(b) if so, whether any reply has been received; and

(c) the present position of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) Yes, Sir through Ganga Flood Control Commission.

(b) and (c). Intimation has been received by the Planning Commission from the Ganga Flood Control Commission stating that the State Flood Control Board has given its approval to the scheme and intimation of this was received by them from the State Government on 24th March, 1986.

DR. PHULRENU GUHA : Sir, my first question is when this scheme was first formulated, how long did it take to get the sanction. Also I would like to know who is responsible for the delay and what is the amount sanctioned for the scheme.

SHRI A. K. PANJA : Sir, the scheme appears to have been formulated in April 1976 by the then Dr. Siddhartha Shankar

Ray Government but unfortunately it took ten long years for the State Government to give final clearance to this scheme. That is the first portion. The second portion is that the total amount involved is Rs. 2.26 crores.

DR. PHULRENU GUHA : My second question is this. If the scheme was sanctioned six or seven years ago, how much of work could be done with the sanctioned money and who is responsible for the suffering of the people for so many years.....
(*Interruption*).

SHRI A. K. PANJA : Sir, it is quite unfortunate that only after we received notice from the Parliament Secretariat regarding the Member's question. The Scheme was cleared by State Government. We immediately sent telex messages to the State Government of West Bengal to inform us as to what they have done so far as the clearance of the scheme was concerned. It was only thereafter, on 24th March, that we received the sanction. Had the scheme been less than sanctioned by them earlier, the amount would have been Rs. 2.26 crores at the 1982 price level. They have now sent the scheme back(*Interruption*). I expect that the State Government of West Bengal would give some time for developmental work...(*Interruptions*). Now it will cost, according to our calculation, about double, because of the delay by the State Government.

KUMARI MAMATA BANERJEE : Sir, the Bhagwanpur-Nandigram Drainage Scheme is a very important scheme and Midnapore district is a very neglected district in West Bengal. I would like to know from the hon. Minister as to how much fund has been allotted by the State Government during the year 1985-86 for this project.

SHRI A. K. PANJA : Sir, so far as this scheme is concerned, we asked the State Government for the purpose of preparation of the supplementary pact as to how much money they had provided for the years 1985-86 and 1986-87. It appears that Midnapore district is not being given importance more than.....(*Interruptions*) Therefore, although Rs. 20 crores have been provided...(*Interruptions*)

KUMARI MAMATA BANERJEE : Sir,

every time they are finding fault with the Central Government. The State Government in West Bengal is a total failure there ...(*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY : It should be expunged, Sir,...(*Interruptions*)

MR. SPEAKER : There is nothing unparliamentary, Mr. Chowdhary. Is there anything unparliamentary which you are trying to counter ? (*Interruptions*)

SHRI A. K. PANJA : Sir, it appears that the Members on the other side went to condone the delay of development work for ten years.....(*Interruptions*).

What I am saying is this. (*Interruptions*) Although Rs. 20 crores have been allotted by the State of West Bengal for various flood control projects, only Rs. 5 lakhs have been put aside for the project of Midnapore in 1985-86 in which about an area of 12,000 hectares were involved.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : He is maligning the State Government.

SHRI SAIFUDDIN CHOWDHARY : How can he say like that ?

(*Interruptions*)

MR. SPEAKER : All of you may please sit down. Please take your seats.

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Sir, the Minister of State for Planning has stated that only Rs. 5 lakhs have been put aside for this scheme in 1985-86.

I would like to point out that for 1986-87 the allocation is zero.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : So what ?

(*Interruptions*)

MR. SPEAKER : You put a question. You counter it. Please sit down.

(*Interruptions*)

MR. SPEAKER : I cannot allow you.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : They are suffering from some inferiority

complex. That is why they are behaving like infants.

(Interruptions)

MR. SPEAKER : Order, order. Please take your seats.

(Interruptions)

MR. SPEAKER : Please sit down. You can counter it. I don't mind it. You decide it. That is your job.

(Interruptions)

MR. SPEAKER : All of you may please sit down. I am on my legs.

(Interruptions)

MR. SPEAKER : Why should I admonish anybody? You can counter it by your own argument. You are free. Please sit down.

(Interruptions)

MR. SPEAKER : Statistics are statistics. What can I do?

(Interruptions)

MR. SPEAKER : Statistics are there. I cannot change them.

PROF. MADHU DANDAVATE : Just a minute. Mr. Speaker, Sir, just now you have made certain observation from the Chair. You said, if they had made some arguments about a State, you can counter the arguments. You are almost provoking discussion in this House on a State matter.

MR. SPEAKER : I am not provoking anything. My contention is not a debate on this subject. They can have their questions. I can allow those questions. That is all. They can ask for information and they will have to provide statistics on other things also.

I would not disallow them. That is it.

(Interruptions)

MR. SPEAKER : Mr. Chatterjee, you can put a question.

(Interruptions)

MR. SPEAKER : Statistics are statistics.

(Interruptions)

SHRI SAIFUDDIN CHOWDHARY : You have violated the rules yourself.

MR. SPEAKER : No. no. I have not done anything.

(Interruptions)

PROF. MADHU DANDAVATE : There is no representative of the State Government of West Bengal in this House. They might be from West Bengal, but they are not representing West Bengal Government and they are not expected to.....

(Interruptions)

MR. SPEAKER : Look here, you sit down. I have to explain it now. When a question is asked, what am I supposed to do?

(Interruptions)

MR. SPEAKER : Why don't you sit down when I am standing? Take your seat. Learn some manners. What I want to say is...

(Interruptions)

MR. SPEAKER : Mr. Tewary, will you take your seat? What I want to say is, if there is a question on the floor of the House, if the Minister has the required information regarding that question, he has to provide that. But I don't want any infamy or defamation of anybody. I don't want that. I want only this. If my friends on the other side put a question regarding the development of some other project, he will have to provide the information. So simple it is.

(Interruptions)

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Sir, a simple question was asked about the allocation which was put aside for a particular project. The information is available with us. The information was given to us, I believe, by the State Government and if it is available with us and it has been provided by the State Government, it is our duty to provide it to the House.

(Interruptions)

MR. SPEAKER : What can I do.

SHRI RAJIV GANDHI : Sir, I may add...*(Interruptions)*

Sir, let me add, it is not a question of parties or of Bengal or of any other State.

(Interruptions)

MR. SPEAKER : Order, order.

(Interruptions)

SHRI RAJIV GANDHI : I will answer.

(Interruptions)

MR. SPEAKER : Please sit down.

SHRI RAJIV GANDHI : Sir, the blood pressure seems to be rising very much. May be we should get those garlics and onions that we were talking about earlier.

SHRI BASUDEB ACHARIA : You are behaving like this.

(Interruptions)

MR. SPEAKER : Order.

(Interruptions)

MR. SPEAKER : Please sit down. The Prime Minister is on his legs. What are you trying to prove ?

SHRI RAJIV GANDHI : Sir, I would like to say that

(Interruptions)

SHRI BASUDEB ACHARIA : You are behaving like a party leader.

SHRI RAJIV GANDHI : No, it is not like that. I would like to say that there is nothing absolutely derogatory about the information that we have given. *(Interruptions)*. Let me finish. For every State the nation has a plan. We have funds, and we have got to allocate them as we think important.

SHRI SOMNATH CHATTERJEE : The same is the case with every State.

SHRI RAJIV GANDHI : Of course, obviously, you don't think this is important, for you did not allocate it. That is not our fault.

(Interruptions)

SHRI SOMNATH CHATTERJEE : Your Minister is replying in a sarcastic manner.

(Interruptions)

MR. SPEAKER : What is wrong ? I can't understand whether there is anything wrong.

SHRI RAJIV GANDHI : Sir, if a particular government has allocated no funds for a project, it can not think the project is important. *(Interruptions)*. Obviously the

State Government does not feel that this project is important.

(Interruptions)

MR. SPEAKER : We are not justifying.

(Interruptions)

MR. SPEAKER : I do not understand the controversy. Please sit down. Please sit down. Now, let us see...

(Interruptions)

SHRI SOMNATH CHATTERJEE : Let them go there and fight. *(Interruptions)*

MR. SPEAKER : What is this ? Please sit down. Please resume your seat.

(Interruptions)

MR. SPEAKER : Mr. Kumaramangalam, this is very bad. Sit down. What are you doing ? Sit down. Take your seat.

SHRI P. R. KUMARAMANGALAM : If they want to go, they should go. *(Interruptions)*

MR. SPEAKER : Sit down. Will you please sit down ? Let me have my say. Don't shout. The problem is, you have to understand. *(Interruptions)*

MR. SPEAKER : Miss Mamata Banerjee, please sit down. I want to say one thing.

If there is a question regarding a State, say controlled by Congress-I and if you had put that question regarding certain particular project, what would have been the answer ?

SHRI SAIFUDDIN CHOWDHARY : They would not give any answer.

MR. SPEAKER : Why not ? If they do not give answer, I am here ... You ask a question about Madhya Pradesh; ask about Maharashtra; ask about Gujarat. I will make them submit that to you. I will have it put on the Table. I will allow you the same liberty, my dear friend. No problem. No discrimination. I will allow you, Mr. Amal Datta. I will allow you, Mr. Somnath. I will allow you. Show me a chink in their armour. I will have it done. *(Interruptions)*

MR. SPEAKER : I will allow you.

Now, next Question.